

**HIGH COURT OF TRIPURA  
AGARTALA**

**No. F.6(37)-HC/2021/19393**

**Dated, Agartala, the 2nd September, 2021**

**NOTIFICATION**

The Hon'ble High Court has been pleased to launch a 'Periphery Report Module' in the District Court CIS (*Case Information System*) Software to facilitate generation of various categories of reports on the basis of data available in the CIS software from the local servers of all the Court Complexes of Tripura. This Periphery Report Module has been developed as a Process Automation Tool for instant generation of as many as 23 categories of reports with an aim to reduce time and manpower involvement as well as eliminating the instances of data mismatch in preparation of various statistical information by the Courts of the District Judiciary.

The Periphery Report Module of the District Court CIS is accessible from the URL **[https://172.17.254.151/reports\\_ccname](https://172.17.254.151/reports_ccname)** where the ccname is the name of the concerned Court Complex.

Hon'ble Chief Justice has been pleased to order that henceforth, this Periphery Report Module may be used by the Courts of the District Judiciary for generation of various categories of reports from the Courts' data available in District Court CIS Software.

Sd/-  
**(D.M. Jamatia)**  
**REGISTRAR GENERAL**

**No.F.6(37)-HC/2021/19394-413**

**Dated, Agartala, the 2nd September, 2021**

**Copy to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala for kind appraisal of His Lordship;
2. Secretary attached to Hon'ble Mr. Justice S. Talapatra, Judge In-Charge, ICT including eCourts Project, High Court of Tripura for kind appraisal of His Lordship;
3. Secretary attached to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura for kind appraisal of His Lordship;

4. Secretary attached to Hon'ble Mr. Justice S.G. Chattopadhyay, Judge, High Court of Tripura for kind appraisal of His Lordship;
5. **The District & Sessions Judges**, Gomati Judicial District, **Udaipur**/ Khowai Judicial District, **Khowai**/ North Tripura Judicial District, **Dharmanagar**/ Dhalai Judicial District, **Ambassa**/ Sepahijala Judicial District, **Sonamura**/ West Tripura Judicial District, **Agartala**/ Unakoti Judicial District, **Kailashahar**/ South Tripura Judicial District, **Belonia** for information and necessary action;
6. The Registrar (Vigilance), High Court of Tripura, Agartala for information and necessary action;
7. The Registrar (Judicial), High Court of Tripura, Agartala for information and necessary action;
8. The Registrar (Admn., P & M), High Court of Tripura, Agartala for information;
9. The Joint Registrar, High Court of Tripura, Agartala for information;
10. The Deputy Registrar (Judicial) cum CPC, High Court of Tripura, Agartala for information and necessary action;
11. **The System Analyst**, Computer Section, High Court of Tripura, Agartala. **He is directed to upload this Order in the official website of the High Court of Tripura.**
12. **Sr. System Officer**, eCourts Services, High Court of Tripura for information and necessary action. **He is directed to impart necessary training to all the System Officers and System Assistants posted in the District & Sub-divisional Court Complexes to make use of this Periphery Report Module and demonstrate the different categories of reports generated through this module to them.**
13. Concerned File.

202/9/21  
**REGISTRAR GENERAL**